

# **HIGH COURT OF JHARKHAND, RANCHI**

## **INFORMATION**

No. 01/2025/R&S

Dated: 20<sup>th</sup> January, 2025

In exercise of powers conferred under the provision of Sub Section (2) of Section 80A of the Representation of People Act, 1951 read with Rule 321(d) of High Court of Jharkhand, Rules 2001, Hon'ble the Chief Justice has been pleased to assign and nominate the following Hon'ble Judges of the Court to try Election Petitions having Token number as mentioned below:-

<b>Sl. No.</b>	<b>Name of Hon'ble Judge</b>	<b>Token Number</b>
1.	Hon'ble Mr. Justice Anil Kumar Choudhary	94 / 2025
2.	Hon'ble Mr. Justice Gautam Kumar Choudhary	13492 / 2024
		93 / 2025
3.	Hon'ble Mr. Justice Ambuj Nath	112 / 2025
4.	Hon'ble Mr. Justice Sanjay Prasad	147 / 2025
5.	Hon'ble Mr. Justice Pradeep Kumar Srivastava	21 / 2025
		159 / 2025

By Order

Sd/- Nikesh Kumar Sinha

Registrar (Judicial)